GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 2701 TO BE ANSWERED ON 12th MARCH, 2018

Student-Teacher Ratio

2701. SHRI S.P. MUDDAHANUME GOWDA:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether there is an acute shortage of teachers to meet the basic requirement of teacher-student ratio in the country and if so, the details of such shortage of teachers, State/UT-wise;
- (b) whether the Government has conducted any survey/study to ascertain the required vis-à-vis actual ratio of teacher student in the country;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken to improve the teacher-student ratio and recruit quality teachers for the betterment of education system?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c): The recruitment, service conditions and deployment of teachers are primarily in the domain of the State Governments/UT Administrations. The Central Government through the Centrally Sponsored Schemes of Sarva Shiksa Abhiyan (SSA) at elementary level and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) at secondary level provides assistance to the State Governments and UTs for additional teachers to maintain appropriate Pupil Teacher Ratio (PTR) as per the prescribed norms for various levels of schooling.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has been enacted for universalization of elementary education across the country. The RTE Act, 2009 in its Schedule lays down the norm of PTR for primary and upper primary schools at 30:1 and 35:1 respectively. As per the Unified District Information System For Education (UDISE) 2015-16, the PTR at national level for primary schools is 23:1 and upper primary schools is 17:1, which is better than the norm laid down in the RTE Act, 2009. As per RMSA framework, the PTR norm at secondary level is 30:1. As per UDISE 2015-16, the PTR at Secondary Level is 27:1, which is better than the norms.

The State-wise details of teachers' vacancies at elementary and secondary level is at Annexure-I and Annexure-II (A) and (B) respectively.

(d): The Central Government has been consistently pursuing the matter of expeditious recruitment and redeployment of teachers and to implement norms of the RTE Act 2009 with the States and UTs at various forums. Advisories to implement the norms of the RTE Act have also been issued to States and UTs from time to time.

In order to ensure quality of teachers, Section 23(1) of RTE Act stipulates that any person possessing such minimum qualifications, as laid down by an academic authority, authorized by the Central Government, by notification, shall be eligible for appointment as a teacher. Accordingly, the Central Government has notified the National Council for Teacher Education (NCTE) as academic authority for recruitment of teachers which has laid down such minimum qualifications.

Additionally, NCTE, mandated for providing quality teacher education to the prospective teachers, has set norms and standards for infrastructure, instructional facilities and qualification and experience of faculty for the teacher education institutions in which teachers are educated. For this purpose, NCTE has revised its Recognition, Norms and Procedure, Regulations 2014.

Further, Section 23(2) of the RTE Act has been amended to ensure that all untrained in-service teachers working in Government, Government aided, and Private un-aided schools acquire minimum qualification as laid down by an academic authority, authorized by the Central Government, by 31st March, 2019. The National Institute of Open Schooling (NIOS) has been entrusted to conduct this training through ODL (Open Distance Learning) mode. A total of 13,78,935 admissions of teachers have been confirmed for the programme.

ANNEXURE-I ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2701 TO BE ANSWERED ON 12.03.2018 ASKED BY SHRI S.P. MUDDAHANUME GOWDA REGARDING "Student-Teacher Ratio".

Status on Teachers (sanctioned, working, vacancies) under State & SSA as on 31.03.2017

| SI. | | Sar | ctioned P | ost | | Working | | Vacancies | | | |
|-----|----------------------|----------|--------------|--------|----------|--------------|--------|-----------|--------------|--------|--|
| No. | State/UT | By State | Under SSA | Total | By State | Under SSA | Total | By State | Under SSA | Total | |
| 1 | A & N Islands | 2963 | 206 | 3169 | 2751 | 206 | 2957 | 212 | 0 | 212 | |
| 2 | Andhra Pradesh | 124432 | 24353 | 148785 | 111477 | 24353 | 135830 | 12955 | 0 | 12955 | |
| 3 | Arunachal Pradesh | 6720 | 7342 | 14062 | 6662 | 6976 | 13638 | 58 | 366 | 424 | |
| 4 | Assam | 158921 | 45686 | 204607 | 152033 | 32469 | 184502 | 6888 | 13217 | 20105 | |
| 5 | Bihar | 190497 | 402044 | 592541 | 108119 | 280488 | 388607 | 82378 | 121556 | 203934 | |
| 6 | Chandigarh | 3935 | 1390 | 5325 | 3055 | 1000 | 4055 | 880 | 390 | 1270 | |
| 7 | Chhattisgarh | 159307 | 41122 | 200429 | 112170 | 39753 | 151923 | 47137 | 1369 | 48506 | |
| 8 | D. & Nagar Haveli | 858 | 946 | 1804 | 789 | 841 | 1630 | 69 | 105 | 174 | |
| 9 | Daman & Diu | 483 | 118 | 601 | 483 | 85 | 568 | 0 | 33 | 33 | |
| 10 | Delhi | 51898 | 6541 | 58439 | 45927 | 4419 | 50346 | 5971 | 2122 | 8093 | |
| 11 | Goa | 5515 | 179 | 5694 | 5515 | 179 | 5694 | 0 | 0 | 0 | |
| 12 | Gujarat | 163418 | 53688 | 217106 | 163418 | 49649 | 213067 | 0 | 4039 | 4039 | |
| 13 | Haryana | 56655 | 13435 | 70090 | 46545 | 11614 | 58159 | 10110 | 1821 | 11931 | |
| 14 | Himachal Pradesh | 44022 | 5556 | 49578 | 42390 | 5556 | 47946 | 1632 | 0 | 1632 | |

| 15 | Jammu & Kashmir | 57830 | 43471 | 101301 | 52816 | 41277 | 94093 | 5014 | 2194 | 7208 |
|----|-----------------|---------|---------|---------|---------|---------|---------|--------|--------|--------|
| 16 | Jharkhand | 69466 | 122678 | 192144 | 45804 | 68075 | 113879 | 23662 | 54603 | 78265 |
| 17 | Karnataka | 174767 | 29057 | 203824 | 169613 | 19719 | 189332 | 5154 | 9338 | 14492 |
| 18 | Kerala | 123457 | 2925 | 126382 | 123457 | 1525 | 124982 | 0 | 1400 | 1400 |
| 19 | Lakshadw eep | 699 | 32 | 731 | 649 | 32 | 681 | 50 | 0 | 50 |
| 20 | Madhya Pradesh | 184171 | 178928 | 363099 | 152204 | 144372 | 296576 | 31967 | 34556 | 66523 |
| 21 | Maharashtra | 299551 | 15387 | 314938 | 280880 | 15387 | 296267 | 18671 | 0 | 18671 |
| 22 | Manipur | 15591 | 3235 | 18826 | 15591 | 2871 | 18462 | 0 | 364 | 364 |
| 23 | Meghalaya | 9215 | 13417 | 22632 | 9215 | 12541 | 21756 | 0 | 876 | 876 |
| 24 | Mizoram | 10280 | 2228 | 12508 | 9180 | 2193 | 11373 | 1100 | 35 | 1135 |
| 25 | Nagaland | 13866 | 3464 | 17330 | 13866 | 3147 | 17013 | 0 | 317 | 317 |
| 26 | Odisha | 136669 | 92337 | 229006 | 136669 | 92337 | 229006 | 0 | 0 | 0 |
| 27 | Puducherry | 3894 | 12 | 3906 | 3127 | 12 | 3139 | 767 | 0 | 767 |
| 28 | Punjab | 84588 | 10661 | 95249 | 66413 | 10661 | 77074 | 18175 | 0 | 18175 |
| 29 | Rajasthan | 161392 | 122024 | 283416 | 138150 | 108677 | 246827 | 23242 | 13347 | 36589 |
| 30 | Sikkim | 7687 | 405 | 8092 | 7687 | 405 | 8092 | 0 | 0 | 0 |
| 31 | Tamil Nadu | 112962 | 35020 | 147982 | 109174 | 35020 | 144194 | 3788 | 0 | 3788 |
| 32 | Telangana | 83230 | 14277 | 97507 | 68929 | 14277 | 83206 | 14301 | 0 | 14301 |
| 33 | Tripura | 25625 | 6070 | 31695 | 21486 | 5808 | 27294 | 4139 | 262 | 4401 |
| 34 | Uttar Pradesh | 336543 | 423285 | 759828 | 207256 | 328245 | 535501 | 129287 | 95040 | 224327 |
| 35 | Uttarakhand | 35144 | 10909 | 46053 | 32153 | 6322 | 38475 | 2991 | 4587 | 7578 |
| 36 | West Bengal | 253890 | 200970 | 454860 | 221229 | 145850 | 367079 | 32661 | 55120 | 87781 |
| | Total | 3170141 | 1933398 | 5103539 | 2686882 | 1516341 | 4203223 | 483259 | 417057 | 900316 |

Source: AWP&B and PAB Minutes 2017-18

Annexure -II (A)

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2701 TO BE ANSWERED ON 12.03.2018 ASKED BY SHRI S.P. MUDDAHANUME GOWDA REGARDING "Student-Teacher Ratio".

Status of Teachers in State Government Secondary Schools (Class 9th& 10th) in 2017-18

| | States | S | ubject Teachers | |
|-----|------------------------------|-----------------|-----------------|--------|
| No. | | Sanctioned post | In position | Vacant |
| 1 | Andaman & Nicobar Islands | 782 | 782 | 0 |
| 2 | Arunachal Pradesh | 1,543 | 1,543 | 0 |
| 3 | Andhra Pradesh | 30245 | 26385 | 3860 |
| 4 | Assam | 45156 | 40278 | 4878 |
| 5 | Bihar | 48,468 | 31,314 | 17154 |
| 6 | Chandigarh | NA | NA | 0 |
| 7 | Chhattisgarh | 28,127 | 19,849 | 8278 |
| 8 | Dadar& Nagar Haveli | 171 | 170 | 1 |
| 9 | Daman & Diu | 139 | 139 | 0 |
| 10 | Delhi | 13,652 | 11,681 | 1971 |
| 11 | Goa | 436 | 326 | 110 |
| 12 | Gujarat | 2,795 | 1,980 | 815 |

| 13 | Haryana | 18,135 | 17,190 | 945 |
|----|----------------|--------|--------|--------|
| 14 | Himachal P | 9,923 | 9,265 | 658 |
| 15 | Jharkhand | 25,657 | 4,436 | 21221 |
| 16 | J & K | 17,872 | 14,265 | 3607 |
| 17 | Karnataka | 40,807 | 36,103 | 4704 |
| 18 | Kerala | 15683 | 13016 | 2667 |
| 19 | Lakshadweep | 178 | 106 | 72 |
| 20 | Madhya Pradesh | 58688 | 48816 | 9872 |
| 21 | Maharashtra | 9746 | 8142 | 1604 |
| 22 | Meghalaya | 406 | 406 | 0 |
| 23 | Manipur | 2,130 | 2,074 | 56 |
| 24 | Mizoram | 1,864 | 1,864 | 0 |
| 25 | Nagaland | 2,104 | 1,840 | 264 |
| 26 | Orissa | 29173 | 28,140 | 1033 |
| 27 | Pondicherry | 2,275 | 1,792 | 483 |
| 28 | Punjab | 29,187 | 25,347 | 3840 |
| 29 | Rajasthan | 56,512 | 56,512 | 0 |
| 30 | Sikkim | 1,336 | 1,311 | 25 |
| 31 | Tamil Nadu | 50,158 | 49523 | 635 |
| 32 | Telengana | 46179 | 42189 | 3990 |
| 33 | Tripura | 5,201 | 4,313 | 888 |
| 34 | Uttar Pradesh | 14,507 | 7,641 | 6866 |
| 35 | Uttarakhnad | 18783 | 15209 | 3574 |
| 36 | West Bengal | 57,877 | 54,259 | 3618 |
| | Total | 685895 | 578206 | 107689 |

Sources: AWP&B-2017-18

Annexure –II (B)

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2701 TO BE ANSWERED ON 12.03.2018 ASKED BY SHRI S.P. MUDDAHANUME GOWDA REGARDING "Student-Teacher Ratio".

Status of Headmasters and Teachers sanctioned under RMSA in 2017-18

| | States/ UTs | Headmasters and Teachers | | | | | | | | | |
|--------|-----------------------|--------------------------|----------|-------|-------------|----------|-------|----------|---------|-------|--|
| SI. No | | Approved | | | In-position | | | Vacant | | | |
| - | | Headmaste | Teachers | Total | Headmast | Teachers | Total | Headmast | Teacher | Total | |
| | | rs | | | ers | | | ers | S | | |
| 1 | Andhra Pradesh | 96 | 5922 | 6018 | 1 | 1857 | 1858 | 95 | 4065 | 4160 | |
| 2 | Arunachal Prade sh | 81 | 416 | 497 | 19 | 294 | 313 | 62 | 122 | 184 | |
| 3 | Assam | 12 | 60 | 72 | 3 | 0 | 3 | 9 | 60 | 69 | |
| 4 | Bihar | 1153 | 6552 | 7705 | 0 | 2815 | 2815 | 1153 | 3737 | 4890 | |
| 5 | Chandigarh | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 6 | Chhattisgarh | 1449 | 7963 | 9412 | 379 | 5055 | 5434 | 1070 | 2908 | 3978 | |
| 7 | Daman & Diu | 3 | 15 | 18 | 0 | 14 | 14 | 3 | 1 | 4 | |
| 8 | Gujarat | 467 | 1681 | 2148 | 0 | 337 | 337 | 467 | 1344 | 1811 | |
| 9 | Haryana | 56 | 7503 | 7559 | 25 | 5361 | 5386 | 31 | 2142 | 2173 | |
| 10 | Himachal Prades h | 176 | 554 | 730 | 168 | 525 | 693 | 8 | 29 | 37 | |
| 11 | J&K | 636 | 3682 | 4318 | 454 | 2291 | 2745 | 182 | 1391 | 1573 | |

| 12 | Jharkhand | 1189 | 5945 | 7134 | 0 | 0 | 0 | 1189 | 5945 | 7134 |
|-------|----------------|-------|--------|--------|------|-------|-------|------|-------|-------|
| 13 | Karnataka | 464 | 2625 | 3089 | 287 | 1501 | 1788 | 177 | 1124 | 1301 |
| 14 | Kerala | 111 | 555 | 666 | 111 | 555 | 666 | 0 | 0 | 0 |
| 15 | Madhya Pradesh | 1858 | 18955 | 20813 | 971 | 8877 | 9848 | 887 | 10078 | 10965 |
| 16 | Manipur | 182 | 1044 | 1226 | 159 | 929 | 1088 | 23 | 115 | 138 |
| 17 | Meghalaya | 67 | 360 | 427 | 64 | 320 | 384 | 3 | 40 | 43 |
| 18 | Mizoram | 92 | 506 | 598 | 87 | 481 | 568 | 5 | 25 | 30 |
| 19 | Nagaland | 168 | 1049 | 1217 | 129 | 608 | 737 | 39 | 441 | 480 |
| 20 | Orissa | 864 | 5720 | 6584 | 336 | 1329 | 1665 | 528 | 4391 | 4919 |
| 21 | Puducherry | 9 | 45 | 54 | 0 | 23 | 23 | 9 | 22 | 31 |
| 22 | Punjab | 318 | 1888 | 2206 | 190 | 1084 | 1274 | 128 | 804 | 932 |
| 23 | Rajasthan | 273 | 9463 | 9736 | 136 | 7221 | 7357 | 137 | 2242 | 2379 |
| 24 | Sikkim | 18 | 90 | 108 | 5 | 80 | 85 | 13 | 10 | 23 |
| 25 | Tamil Nadu | 0 | 13415 | 13415 | 0 | 7927 | 7927 | 0 | 5488 | 5488 |
| 26 | Telangana | 8 | 4167 | 4175 | 1 | 2656 | 2657 | 7 | 1511 | 1518 |
| 27 | Tripura | 116 | 497 | 613 | 0 | 353 | 353 | 116 | 144 | 260 |
| 28 | UP | 1486 | 8574 | 10060 | 941 | 3000 | 3941 | 545 | 5574 | 6119 |
| 29 | Uttrakhand | 280 | 1562 | 1842 | 131 | 1284 | 1415 | 149 | 278 | 427 |
| 30 | West Bengal | 7 | 35 | 42 | 0 | 0 | 0 | 7 | 35 | 42 |
| Total | | 11639 | 110843 | 122482 | 4597 | 56777 | 61374 | 7042 | 54066 | 61108 |

Source: PAB-2017-18 Minutes